

Miss. J. Mohanty

CAT / J / 11

(A)

# IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./R.A. No. .... 80 .....

1996

N. C. Mohanty.....Applicant(s)

Versus

Union of India No. 3.....Respondent(s)

| Sr. No | Date   | Order with Signature   |
|--------|--------|--|
|        |        | <p>REGISTER</p> <p><i>S</i></p> <p>Registrar</p>                         |
| 1.     | 2/2/96 | <p>Adjourned to next week.</p> <p><i>J. M.</i></p> <p>Member (Admn.)</p> |

In this application No. 19, the applicant has prayed for a direction to respite for his transfer from Raipur, M.P. to Agra, Uttaranchal.

For Registration

*S. Mohanty*

30.01.96

Registration

*S. Mohanty*

For Admission with Jurisdiction

*S. Mohanty*

30.01.96